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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1285/2020 & CRL.M.As.11295/2020, 12513/2020

B.D PAWAR Petitioner

Through: Ms. Misha Rohatgi, Advocate with

Ms. Priyanka Vohra, Advocate, Mr. Harshit Malik, Advocate and Mr.

Manav Arora, Advocate.

versus

UNION OF INDIA, THROUGH MINISTRY OF CORPORATE AFFAIRS & ANR. Respondents

Through: Mr. Anurag Ahluwalia, CGSC for

respondent Nos.1 and 2.

Mr. Sandeep Bisht, Advocate with Mr. Yati Ranjan, Advocate and Mr. Divyam Garg, Advocate for

respondent No.3.

CORAM: HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER 16.12.2022

The Hon'ble Judge is pre-occupied on a Special Division Bench. Re-notify on 22nd March 2023.

BY ORDER

(COURT MASTER)

DECEMBER 16, 2022/Ne